

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No 202 of 2017 (SZ)**

**Applicant(s)**

M/s. Ramana Iyyanar Mines and Minerals Rep. By its Partner N. Elango East Thiyagaraja Polytechnic Kachakannoor (PO) Salem 636 005

Vs.

**Respondent(s)**

The Secretary, Ministry of Environment, Forests, Climate Change, Paryavaran Bhavan, Jorbagh Road, New Delhi – 110003 and 3 others.

**Legal Practitioners for Applicant(s)**

M/s V. Suthakar

**Legal practitioners for respondent(s)**

M/s Syed Nurullah Sheriff for R1, R2  
M/s E. Manoharan for R3 & R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 27.09.2018 Applicant & counsel present. R1, R2 counsel present. No representation for R3, R4. For appearance of R3, R4 and reply of R1, R3, R4 call on 30.10.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>